

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 20-05-2022**

Sl no.	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CRLMP/934/2022	MANAS CHAND	OTHERS. NEAT COPY OF F.I.R TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CRLMP/925/2022	PRADEEP KUMAR DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CRLMP/924/2022	DEBASIS SAHOO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	CRLMP/923/2022	BISWAJIT MOHAPATRA	OTHERS. NEAT COPY OF PAGE 10,11 TO BE FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
5	CRLMP/919/2022	BYOMAKESH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
6	WP(C)/12696/2022	GOPINATH PANDA	OTHERS. HCBA FEE OF RS 50/- NOT PAID OTHERS. DATE OF EXECUTION OF V.NAMA NOT FURNISHED OTHERS. NEAT COPIES OF PAGE NO. 15 TO 17 & 28 TO BE FILED

			<p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>28.</p> <p>PETITIONS/APEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APEAL/APPLICATION</p>
7	WP(C)/12699/2022	SIDHARTHA SWAIN	<p>OTHERS. DATE OF EXECUTION OF V.NAMA NOT FURNISHED CORRECTLY</p> <p>OTHERS. NEAT AND LEGIBLE COPIES OF PAGE NO. 15, 18 TO 21,26 TO 29 & 31 TO 33 TO BE FILED</p> <p>OTHERS. DATE AND NO. OF APPROVAL ORDER FILED VIDE ANNX 1 NOT CORRECTLY FURNISHED IN PARA 4 OF THE WRIT PETITION</p> <p>OTHERS. ADDRESS OF O.P 3 NOT CORRECTLY FURNISHED IN THE PRAYER OF THE WRIT PETITION</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p>
8	WP(C)/12700/2022	SIDHARTHA SWAIN	<p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
9	WP(C)/12704/2022	MAHENDRA KUMAR SAHOO	<p>OTHERS. PAGE 11 OF A.2 IS FOUND MISSING IN THE RECORD</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED</p>

			29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
10	WP(C)/12705/2022	AMITAV BAGCHI	OTHERS. PAGES 28,30,32,34 & 36 ARE TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
11	WP(C)/12707/2022	AMITAV BAGCHI	OTHERS. PAGES 30,32,34 & 36 ARE TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
12	WP(C)/12706/2022	BISWAJIT KANUNGO	OTHERS. ANNEXURES 1 TO 3 ARE TO BE ATTESTED OTHERS. RS 50 /- HCBAWF IN SHAPE OF HOLOGRAM IS TO BE AFFIXED OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. IS TO BE IMPLEADED AS PARTY OTHERS. PAGINATION OF A.3 IN INDEX IS INCOMPLETE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 29. NAME OF THE FILING

			ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
13	CRLMP/918/2022	BYOMAKESH TRIPATHY	OTHERS. PAGE 7 NOT SIGNED BY THE FILING ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
14	CRLMP/927/2022	ASHOK KUMAR BEHERA	OTHERS. NEAT COPY OF PAGE 13,14 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
15	CRLMP/928/2022	BIJAYA KUMAR RAGADA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	CRLMP/929/2022	DURGA PRASANNA MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	CRLMP/930/2022	SAMIR KUMAR BEHERA	OTHERS. NEAT COPY OF PAGE 8,9 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT

			NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
18	CRLMP/931/2022	K.C.NAYAK	OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
19	CRLMP/933/2022	MANAS CHAND	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	CRLMP/932/2022	MANAS CHAND	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	CMP/430/2022	ALOK KUMAR MOHANTY, C.G.C.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	WP(C)/11596/2022	SUSHANT KUMAR PRADHAN	OTHERS. ANN 1 NOT FILED 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	WA/628/2022	PRAVAKAR BEHERA, S.C.(TRANSPORT)	OTHERS. CASE NO. NOT FOUND IN THE COPY OF ANN 1
24	WA/617/2022	PRAVAKAR BEHERA, S.C.(TRANSPORT)	OTHERS. PAGES 16 TO 20 OF MAIN CASE (W.A) NOT AVAILABLE OTHERS. CASE NO. NOT FURNISHED IN ANN 1
25	WA/619/2022	PRAVAKAR BEHERA, S.C.(TRANSPORT)	OTHERS. ANN 1 FILED WITHOUT CASE NO.

26	WA/630/2022	PRAVAKAR BEHERA, S.C.(TRANSPORT)	OTHERS. CASE NO. NOT AVAILABLE IN THE COPY OF ANN 1 FILED
27	WA/620/2022	PRAVAKAR BEHERA, S.C.(TRANSPORT)	OTHERS. CASE NO. NOT FURNISHED IN THE COPY OF ANN 1
28	WA/624/2022	PRAVAKAR BEHERA, S.C.(TRANSPORT)	OTHERS. CASE NO. NOT FURNISHED IN THE COPY OF ANN 1
29	CRLMP/935/2022	CHANDANA MISHRA	OTHERS. PUT UP FOR S.R AFTER FILING OF ANNEXURE 1 TO 3 & PAGEMARKED IN INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	CRLMP/936/2022	S.K.NAYAK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	CRLMP/937/2022	JAYADEBA BEHERA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	CRLMP/938/2022	RABINDRANATH PRUSTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	CRLMP/940/2022	AMITAV TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	CRLMP/945/2022	DIPAK RANJAN MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	WP(C)/12751/2022	SHARMISTHA SAMAL	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	WP(C)/12757/2022	SHARMISTHA SAMAL	OTHERS. NEAT COPY OF PAGE 31 & 32 TO BE FILED 6. RECEIPT SHOWING SERV.COPY

			TO AG/CG/IT/CT/ETC.NOT FILED.
37	WP(C)/12758/2022	SHARMISTHA SAMAL	OTHERS. NEAT COPY OF PAGE 23 & 27 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	WP(C)/12650/2022	BIBEKANANDA BHUYAN	OTHERS. THE SIGNATURE OF THE DEPONENT NOT FULLY TALLY WITH HIS NAME ACCORDING TO CAUSE TITLE IN THE AFFIDAVIT IN MAIN PETITION SO ALSO IN I.A OTHERS. EXECUTANT SIGNATURE DOES NOT TALLY FULLY WITH HIS NAME OTHERS. PAGE NO. 14 TO 18,25,27,28,29,35,37,39,41,59 & 61 ARE NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
39	WP(C)/12647/2022	BIBEKANANDA BHUYAN	OTHERS. PAGE NO. 14 TO 17,24,26,27,31,34 ARE NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
40	WP(C)/12702/2022	GOPINATH MISHRA	OTHERS. REGISTRAR OF CO-OPERATIVE SOCITIES IS TO BE IMPEADED AS A PARTY

			10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	WP(C)/12718/2022	VIVEKANANDA JENA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	WP(C)/12701/2022	PRASANNA KUMAR MISHRA	OTHERS. UNION OF INDIA IN APPROPRIATE MINISTRY TO BE ARRAYED AS A OPP. PARTY OTHERS. PAGE POSTING IN THE INDEX IN RESPECT OF A.4 IS TO BE MADE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	WP(C)/12799/2022	ANIL KUMAR DAS	OTHERS. NEAT COPY OF PAGE 12,38 & 52 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	WP(C)/12800/2022	RAGHUNATH DAS MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	WP(C)/12762/2022	DAYANANDA MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	WP(C)/12765/2022	SAROJ KU.DASH	OTHERS. NEAT COPY OF PAGE 19 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	WP(C)/12767/2022	DAYANANDA MOHAPATRA	OTHERS. NEAT COPY OF PAGE 48 TO 50 TO BE FILED 6. RECEIPT SHOWING SERV.COPY

			TO AG/CG/IT/CT/ETC.NOT FILED.
48	WP(C)/12752/2022	PRASANTA KUMAR SATAPATHY	OTHERS. NEAT COPY OF PAGE 8 & 9 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	WP(C)/12791/2022	BHABANI SHANKAR MISHRA 3	OTHERS. NEAT COPY OF PAGE 41,43,44 ,52 & 76 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	WP(C)/12793/2022	PRONoy MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	WP(C)/12798/2022	KOUSIK ANANDA GURU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	WP(C)/12796/2022	PRASANNA KUMAR NAYAK 1	7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
53	RSA/111/2022	PRAKASH RANJAN BARIK	18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
54	RSA/110/2022	DWARIKA PRASAD MOHANTY	OTHERS. ENROLLMENT NO. AND MOBILE NO.S OF ALL THE ADVOCATES NOT FURNISHED
55	RSA/109/2022	DWARIKA PRASAD MOHANTY	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED

56	MATA/102/2022	AJAYA NAYAK	OTHERS. CAVEAT PETITION NO. 7/22 IS FILED .RECEIPT SHOWING COPY OF OTHERSIDE BY REGD. POST NOT FILED 3. AUTHENTICATION FEE IS DEFICIENT.
57	MATA/98/2022	AJAYA KUMAR PRADHAN	OTHERS. MOBILE NO. OF ALL THE ADVOCATES NOT FURNISHED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT.
58	MATA/100/2022	ANANTA NARAYAN PATTANAYAK	3. AUTHENTICATION FEE IS DEFICIENT.
59	CRP/11/2022	TUNA SAHU	1. COURT FEE IS DEFICIENT.
60	RSA/114/2022	J.K.MISHRA 2	18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
61	CRLA/396/2022	RAMAKANTA PRADHAN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	CRLA/395/2022	SIBA PRASAD MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	CRLA/397/2022	SUBODH KUMAR MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	CRLA/398/2022	JAGABANDHU SAHU	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	CRLA/399/2022	BHABANI SHANKAR DASPARIDA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	CRLA/400/2022	ARIJEET MISHRA	6. RECEIPT SHOWING SERV.COPY

			TO AG/CG/IT/CT/ETC.NOT FILED.
67	WA/629/2022	PRAVAKAR BEHERA, S.C.(TRANSPORT)	OTHERS. CASE NO. NOT FURNISHED IN THE COPY OF ANN 1
68	WA/637/2022	DHANANJAYA MUND, AGA	OTHERS. PAGEMARKING NOT LEGIBLE
69	WA/625/2022	BISIKESAN PRADHAN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	WP(C)/12784/2022	SUBHRANSU SEKHAR PATRA	OTHERS. NEAT COPY OF PAGE 15 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
71	WP(C)/12786/2022	SUBHRANSU SEKHAR PATRA	OTHERS. NEAT COPY OF PAGE 15 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
72	WP(C)/12788/2022	SUBHRANSU SEKHAR PATRA	OTHERS. NEAT COPY OF PAGE 15 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	WP(C)/12789/2022	SUBHRANSU SEKHAR PATRA	OTHERS. NEAT COPY OF PAGE 17 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

74	WP(C)/12785/2022	KULADA NANDA DAS	OTHERS. NEAT COPY OF PAGE 9,10,14 & 16 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
75	WP(C)/12790/2022	BHABANI SHANKAR MISHRA 3	OTHERS. NEAT COPY OF PAGE 38,40 TO 44,46 & 47 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	CRLMP/964/2022	SANGRAM RATH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	CRLMP/953/2022	AJAYA KUMAR MOHARANA	OTHERS. NEAT COPY OF PAGE 11,12 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	CRLMP/963/2022	SANJIB KUMAR BHANJADEO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	CRLMP/951/2022	BYOMAKESH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
80	CRLMP/944/2022	BYOMAKESH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

81	CRLMP/943/2022	BYOMAKESH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
82	CRLMP/942/2022	BYOMAKESH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
83	CRLMP/920/2022	BYOMAKESH TRIPATHY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
84	CRLMP/941/2022	SUDARSAN BEHERA	OTHERS. IN ANN 3 , IT IS FURNISHED BIPIN KU RAY BUT IN POWER , THE PETITIONER SIGNED BIJIN KU RAY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	CRLMP/972/2022	PANCHANAN PANIGRAHI	OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
86	CRLMP/948/2022	BYOMAKESH	6. RECEIPT SHOWING SERV.COPY

		TRIPATHY	TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
87	CRLMP/965/2022	GAGAN BIHARI SINGH	OTHERS. NEAT COPY OF PAGE 8 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
88	RPFAM/101/2022	U.C.PANDA	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED
89	RPFAM/102/2022	DIPTI RANJAN BHOKTA	OTHERS. THIS MAY BE REGISTERED AS WP(C)
90	RPFAM/95/2022	BIKRAM CHANDRA GHADEI	OTHERS. THIS MAY BE REGISTERED AS WP(C)
91	RPFAM/97/2022	SIDHARTH PRASAD DAS	3. AUTHENTICATION FEE IS DEFICIENT. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
92	LAA/16/2022	SANTOSH KUMAR NANDA	OTHERS. PUT UP FOR S.R AFTER VALUATION OF THE APPEAL AND COURT FEE PAYABLE IS FURNISHED
93	WP(C)/12741/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. IS TO BE IMPLEADED AS PARTY 6. RECEIPT SHOWING SERV.COPY

			TO AG/CG/IT/CT/ETC.NOT FILED.
94	WP(C)/12739/2022	BIJAY KUMAR BEHERA	OTHERS. PAGE 17 IS TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
95	WP(C)/12733/2022	PRATYUSHA NAIDU	5. SECOND COPY OF PETITION NOT FILED.
96	WP(C)/12736/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. IS TO BE IMPLEADED AS PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	WP(C)/12735/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. IS TO BE IMPLEADED AS PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	WP(C)/12734/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. IS TO BE IMPLEADED AS PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	WP(C)/12731/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. IS TO BE IMPLEADED AS PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	WP(C)/12738/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. IS TO BE IMPLEADED AS PARTY 6. RECEIPT SHOWING SERV.COPY

			TO AG/CG/IT/CT/ETC.NOT FILED.
101	WP(C)/12730/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. IS TO BE IMPEADED AS PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	WP(C)/12729/2022	BISHNU PRASAD RATH	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPTT. AND OTHER STATUTORY OFFICIALS OF DISTRIBUTION COMPANY TO BE ARRAYED AS OPP. PARTY 5. SECOND COPY OF PETITION NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	WP(C)/12728/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPTT. IS TO BE ARRAYED AS AN OPP. PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	WP(C)/12727/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPTT. IS TO BE ARRAYED AS AN OPP. PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	WP(C)/11556/2022	SRIDHAR RATH	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
106	WP(C)/11041/2022	SIDHARTH PRASAD DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

107	WP(C)/11678/2022	SMRUTI RANJAN PATRA	25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
108	WP(C)/11668/2022	BIBHUTI RANJAN MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	WP(C)/11668/2022	BIBHUTI RANJAN MOHANTY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	WP(C)/11673/2022	RASHMI KANTA ACHARYA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	WP(C)/11675/2022	RASHMI KANTA ACHARYA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	WA/621/2022	ASHOK KUMAR PATTANAİK (A)	OTHERS. ALL PAGES NOT SIGNED OTHERS. ANN 2 CONTAINS UNDERLINES
113	WA/626/2022	SATRUGHNA DASH (A)	OTHERS. FULL NAME IN CAPITAL LETTER WITH ENROLMENT NO. & MOBILE NO. NOT FURNISHED OTHERS. GOOD GROUND CERTIFICATE NOT SIGNED OTHERS. REFERENCE NOT FURNISHED OTHERS. UNDERTAKING FOR TRANSLATED COPY NOT FURNISHED OTHERS. V.NAMA NOT FILLED UP AS PER THE CIRCULAR 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	WP(C)/12725/2022	JAJATI KESHARI KHUNTIA	OTHERS. LEGIBLE COPY OF PAGE 13 TO BE FILED 6. RECEIPT SHOWING SERV.COPY

			TO AG/CG/IT/CT/ETC.NOT FILED.
115	WP(C)/12724/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPTT. IS TO BE ARRAYED AS AN OPP. PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	WP(C)/12723/2022	MAHIMANANDA SWAIN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
117	WP(C)/12721/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPTT. IS TO BE ARRAYED AS AN OPP. PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	WP(C)/12720/2022	MAHIMANANDA SWAIN	OTHERS. DOCUMENT UNDER ANN II, IS NOT ANNEXURE MARKED AND PAGEMARKED OTHERS. PAGEMARKING HAS TO BE REFLECTED IN THE INDEX IN RESPECT OF A.1 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
119	WP(C)/12627/2022	AMIYA KUMAR MOHANTY(A)	OTHERS. PAGE NO. 11 TO 14, 17 TO 20 NOT NEAT AND LEGIBLE OTHERS. ANNEX 5 & 7 NOT

			<p>ATTESTED BY LD. FILING ADVOCATE</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p>
120	WP(C)/12629/2022	SHIVSANKAR MOHANTY	<p>OTHERS. DISTRICT NAME IN THE ADDRESSES OF O.P 2 TO 4 NOT FURNISHED</p> <p>OTHERS. HONOURABLE THE CHIEF JUSTICE IS TO BE PROPERLY ADDRESSED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
121	WP(C)/12633/2022	DURGESH NARAYAN RATH	<p>OTHERS. PAGE 10 NOT LEGIBLE</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
122	WP(C)/12638/2022	PRAFULLA KUMAR RATH	<p>OTHERS. NEAT COPIES OF PAGE NO. 19 TO 21, 38,41,56 TO BE FILED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
123	WP(C)/12635/2022	PRAFULLA KUMAR RATH	<p>OTHERS. NEAT COPIES OF PAGE NO. 17,52 & 90 TO BE FILED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
124	WP(C)/12631/2022	PRAFULLA KUMAR RATH	<p>OTHERS. NEAT/ LEGIBLE COPIES OF PAGE NO. 12 TO 18,20,25,36,37,40,55 & 93 TO BE FILED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
125	WP(C)/12643/2022	DURGESH NARAYAN RATH	<p>OTHERS. O.P 19 NOT PROPERLY DESCRIBED</p>

			<p>OTHERS. NEAT COPIES OF PAGE NO. 32,34,36,39 TO 41,67,71,72,74,76,78 & 82 TO 84 TO BE FILED</p> <p>OTHERS. PARAGRAPH NO.S ARE NOT IN ORDER</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p> <p>29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p>
126	WP(C)/12783/2022	BIJAYA KUMAR PATTANAİK	<p>OTHERS. NEAT COPY OF PAGE 22 & 30 TO BE FILED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
127	WP(C)/12764/2022	SHARMISTHA SAMAL	<p>OTHERS. NEAT COPY OF PAGE 23 TO 25,29 & 33 TO BE FILED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
128	WP(C)/12760/2022	SHARMISTHA SAMAL	<p>OTHERS. NEAT COPY OF PAGE 23 TO BE FILED</p> <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.</p>
129	CRLMA/13/2022	AKSHAYA KUMAR SAHOO	OTHERS. PLACE IT AFTER FILING OF COPY OF IMPUGNED ORDER
130	WP(C)/13127/2022	SANJAY KUMAR MOHANTY (2)	<p>OTHERS. THE WORD RPFAM BE CORRECTED AS WRIT PETITION IN THE BODY OF THE PETITION</p> <p>9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.</p>
131	CMP/453/2022	SANTOSH	OTHERS. AFFIDAVIT NOT MADE

		KUMAR MOHANTY	OTHERS. DATE OF EXECUTION NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
132	CMP/454/2022	SANTOSH KUMAR MOHANTY	OTHERS. AFFIDAVIT NOT MADE OTHERS. DATE OF EXECUTION NOT FURNISHED 3. AUTHENTICATION FEE IS DEFICIENT. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
133	WP(C)/11653/2022	BHUBANESWAR DASH	OTHERS. WELFARE FEE OF RS 50/- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
134	WP(C)/11677/2022	R.R.DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
135	CMP/437/2022	JAJATI KESHARI KHUNTIA	OTHERS. PAGE 15 & 19 ARE TO BE ATTESTED
136	WP(C)/12747/2022	SNEHASISH BEHERA	OTHERS. PAGES 20,24 & 27 ARE TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

137	WP(C)/12740/2022	ABHAYA KUMAR BEHERA	OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. IS TO BE IMPLEADED AS PARTY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
-----	------------------	------------------------	---